

Monitoring of children's right to education

2543. MS. SUSHILA TIRIYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government proposes to set up special cell to monitor children's right to education; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Section 31 of the Right of Children to Free and Compulsory Education Act, 2009 provides that the National Commission for Protection of Child Rights, or, as the case may be, the State Commission for Protection of Child Rights constituted under the Commission for Protection of Child Rights Act, 2005, shall perform the functions relating to the monitoring of child's right to free and compulsory education provided by or under the above mentioned Act regarding Right to Education. Section 33 of the Right of Children to Free and Compulsory Education Act, 2009 also provides for constitution of National Advisory Council, whose function would be to advise the Central Government on implementation of the provision of the Act in an effective manner.

Minimum marks for JEE

2544. SHRI SYED AZEEZ PASHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is aware of the protests organized by Students' Unions across the country regarding change in the minimum marks required for the Joint Entrance Examination (JEE) from 60 to 80 per cent in class XII; and

(b) the reaction of Government regarding this issue?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) The Joint Admission Board (JAB), which consists of representatives from all the Indian Institutes of Technology (IITs), Indian School of Mines (ISM), Dhanbad and Institute of Technology - Banaras Hindu University (IT-BHU) as well as a representative of the Ministry of Human Resource Development, makes recommendations in respect of matters relating to the Joint Entrance Examination (JEE). A Review Committee has been set up by the JAB to give its recommendations regarding factoring in of class XII results on a percentile basis while deciding admissions into IITs. Integrating class XII results with JEE results will help reduce dependence on coaching centres. Further, variation in the results of various Boards would be taken care of by following the cut-off marks on percentile basis. As the idea is yet to crystallise, it is too early to expect any reaction in concrete terms.

Launch of science channel by IGNOU

2545. SHRI MOHD. ALI KHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: